C. NO. V (30)33/GST/CC/CE/Kol/2016/Part

To
The Additional Director General
Directorate General of Taxpayer Services
Customs & Central Excise
C. R. Building, I. P. Estate
New Delhi - 110109

Dated: 6th October 2017

Sir,

Sub: Constitution of Anti-Profiteering Screening Committee at the States/UTs level – Reg.

Please refer to your office letter F. No. DP/PUB/243/2017 dated 03.10.2017 on the above subject.

In this regard, it is to inform that State Chief Secretaries of the State of West Bengal and Sikkim have been approached for constituting the said committee.

State of West Bengal has constituted State level Screening Committee for Anti-Profiteering under GST consisting of the following officers:

a) Smt. Smarakini Mahapatra, Commissioner of State Tax, West Bengal.

b) Shri Partha Roy Chowdhury, Commissioner, CGST&CX, Kolkata South Commissionerate.


Details of the Screening Committee officers are enclosed herewith as Annexure – A.

This is for your kind information and necessary action at your end please.

Enclo: As above (02 Sheet).

Yours faithfully,

[Vikram Chand]
Deputy Commissioner
Pr. CCO, Central GST, Kolkata Zone
### Annexure – A

Details of the Screening Committee officers

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name</th>
<th>Designation</th>
<th>Phone No</th>
<th>Fax No</th>
<th>Email ID</th>
<th>Postal Address</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Smt. Smarakib Mahapatra</td>
<td>Commissioner</td>
<td>033-7122-1003</td>
<td>033-2251-5151</td>
<td><a href="mailto:cct.ctac@nic.in">cct.ctac@nic.in</a></td>
<td>14, Beliaghata Road, Kolkata-700015</td>
</tr>
<tr>
<td>2</td>
<td>Shri Partha Roy Chowdhury</td>
<td>Commissioner</td>
<td>033-2441-6839</td>
<td>033-2442-9976</td>
<td><a href="mailto:cgstkolsouth.commr@gmail.com">cgstkolsouth.commr@gmail.com</a></td>
<td>3rd Floor, 180, Shantipally, Jadavpur Main Road, Kolkata-700107</td>
</tr>
</tbody>
</table>

(Vikram Chand Meka)
Deputy Commissioner
Pr. CCO, Central GST, Kolkata Zone
PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

GOVERNMENT OF WEST BENGAL
FINANCE DEPARTMENT
Revenue

NOTIFICATION

No. 1639-F.T., the 14th day of September, 2017.— In exercise of the powers conferred by rule 123 of the West Bengal Goods and Services Tax Rules, 2017, the Governor is pleased hereby to constitute the West Bengal Screening Committee on anti-profiteering consisting of the following officers:—

(a) Smt. Smaraki Mahapatra, Commissioner of State Tax, West Bengal, and

(b) Sri Partha Roy Chowdhary, Commissioner, GST, Kolkata South

2. This notification shall come into force with effect from the 15th day of September, 2017.

By order of the Governor,

RAJSEKHAR BANDYOPADHYAY, IAS
Joint Secretary to the Government of West Bengal.